

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-07-2024 AT 10:30 AM**

**CP(IB) No. 67/7/HDB/2023
AND
IA (IBC) 1481/2024 in CP(IB) No. 67/7/HDB/2023
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

ASREC (India) Limited

...Financial Creditor

AND

Balaji Stake Rice Industries Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1481/2024

Learned Counsel Dr KV Srinivas, for applicant/SRA present through Video Conference.

Mr Ganesh Venkata Siva Rama Krishna Remani, Monitoring Committee Agent present through Video Conference.

Learned Counsel Smt Mano Ranjani, for Monitoring Committee Agent present through Video Conference.

For consideration on maintainability of issuance of notice, matter adjourned to 31.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)